

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **01.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/946/IB/2020 IN IBA/316/2019  
NAME OF PETITIONER : Muthuiah Thevar Rajapandian (RP)  
M/s Unique Roof Pvt Ltd  
NAME OF RESPONDENT : Hindustan Foods Ltd  
SECTION : 17, 18, 20, 25(2) (B),60(5) of IBC 2016

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**ORDER**

The Resolution Professional viz., Mr. Muthuiah Thevar Rajapandian as well as Learned Senior Counsel for Respondent Mr. Arvinth Pandian are present through video conferencing platform.

Heard. Both the parties are permitted to file their written submissions within five working days from today.

**Order is reserved.**

-sd-  
**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-sd-  
**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)